

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 176 OF 2015 &
IA NOS. 364, 368 & 424 OF 2015**

Dated: 04th January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Chamundeshwari Electricity Supply Company Ltd.,Appellant(s)
Versus
M/s. Saisudhir Energy (Chitrdurga) Pvt. Ltd & Anr.Respondent(s)**

**Counsel for the Appellant(s) : Mr. S. Sriranga
Ms. Srishti Govil**

**Counsel for the Respondent(s) : Mr. Gowtham Polanki for R.1
Mr. S. Badrinath, Technical Officer**

ORDER

By consent of the parties, the matter is adjourned to **25.01.2016**. In the
meantime, necessary steps be taken by the respondent to comply with our
order.

**(I.J. Kapoor)
Technical Member
Pr/kt**

**(Justice Ranjana P. Desai)
Chairperson**